



2026:AHC:51836-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 4711 of 2026

Ilham Ur Rehman Shamshi

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Jitendra Singh, Vikesh Kumar Tiwari
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
2. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press the instant writ petition and he seeks to withdraw it.
3. Learned A.G.A. is having no objection.
4. In view of the above, this writ petition is **dismissed** as withdrawn.

March 13, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)